

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 120
88/241-242/PB/2020

IN THE MATTER OF:

Ishwar Chand Jindal & Ors.
v.
Magnum Steels & Ors.

.... Applicant/petitioner

.... Respondents

Order under Section 241-242

Order delivered on 14.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Mr. Manoj Kumar Garg, Mr. Siddhartha Patra, Advs

ORDER

List on 25.02.2021.

Sdl—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

14.01.2021
Ritu Sharma